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WP-20185-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 23rd OF JUNE, 2025

WRIT PETITION No. 20185 of 2025

M/S VG INFRA VENTURES PVT. LTD.

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Yogesh Bhatnagar and Shri Avnish Saxena - Advocates for petitioner.

Dr.S.S.Chouhan - Government Advocate for respondent/State.
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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

After some arguments, learned counsel for petitioner seeks leave to withdraw the petition.

Petition is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE

VPA